

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).23728/2015

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY Petitioner(s)

VERSUS

COMMISSIONER OF CUSTOMS, CENTRAL EXCISE AND
SERVICE TAX, NOIDA Respondent(s)
(ONLY SLP(C) NOS. 23728 OF 2015 AND 2502 OF 2016 TO BE LISTED
BEFORE THE HON'BLE JUDGE IN CHAMBERS.)

WITH
SLP(C) No. 2502/2016 (XI)

Date : 25-11-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HEMANT GUPTA
[IN CHAMBER]

For Petitioner(s) Mr. Jasmeet Singh, AOR
 Ms. Rusheet Saluja, Adv.
 Mr. Saif Ali, Adv.
 Mr. Satyendra Mani Tripathi, Adv.
 Mr. Pushpendra Singh Bhadoria, Adv.

For Respondent(s) Ms. Sunita Rani Singh, Adv.
 Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

None of the parties are aware of any other
similar matter pending before this Court.

List this matter before the Court.

(B.Parvathi)
Court Master

(Vijay Kumar)
Court Master